

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 78/89

DATED THURSDAY THE SECOND DAY OF MARCH
ONE THOUSAND NINE HUNDRED AND EIGHTY NINE

PRES ENT

HON'BLE SHRI S. P. MUKERJI, VICE CHAIRMAN

&

HON'BLE SHRI G. SREEDHARAN NAIR, JUDICIAL MEMBER

S. P. Gopakumar

Applicant

Vs.

1. Union of India represented by
Secretary to Government, Ministry
of Information and Broadcasting,
New Delhi &

2. The Director, Directorate of
Advertising and Visual Publicity
PTI Building, 3rd Floor,
Parliament Street, New Delhi-1

Respondents

M/s. M. R. Rajendran Nair & P V Asha

Counsel for the
applicant

Mr. P. V. Madhavan Nambiar, SCGSC

Counsel for the
respondents

O R D E R

Hon'ble Shri G. Sreedharan Nair

In this application, the applicant, a Field Exhibition
Publicity Officer has prayed that the category of Field
Exhibition Officers is to be continued/included in the
Central Information Service with retrospective effect.

It is stated that several representations in this respect
have been made pointing out the discriminatory treatment
as regards the Field Exhibition Officers, but ~~that~~ relief

has not yet been granted. The applicant has made pointed reference to a representation submitted by him on 17.6.1988 to the first respondent. It is stated that the said representation has not yet been considered. One of the reliefs claimed is to direct the first respondent to consider the representation on merit in accordance with law.

2. It was submitted on behalf of the Senior Central Government Standing Counsel that the first respondent will consider the representation dated 17.6.1988 and dispose it of within a period of three months from the date of receipt of a copy of this order.

3. In the circumstances, we hereby direct the first respondent to consider the representation submitted by the applicant on 17.6.1988 having regard to the points urged therein and dispose it of at the earliest, at any rate before the expiry of a period of three months from the date of receipt of a copy of this order.

4. The Original Application is disposed of as above.


(G. Sreedharen Nair)
Judicial Member
2.3.1989


2.3.89
(S. P. Mukerji)
Vice Chairman
2.3.1989

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